

suitable increase in support/procurement prices of crops.

(b) Question does not arise.

(c) There are no indications that fertiliser offtake is likely to have an adverse impact on the target of food-grains production of 135 million tonnes. The preliminary estimates indicate the likely production of 80 million tonnes for kharif programme; the balance of 55 million tonnes is the target for Rabi foodgrains crop. This target is achievable in case there are normal weather conditions.

#### Allotment of Flats by D.D.A.

40. SHRI JITENDRA PRASAD: Will the Minister of WORKS AND HOUSING be pleased to state by what time the DDA would be able to allot flats under the registration scheme of new pattern 1979 to all categories of registered persons?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The DDA has reported that, subject to availability of funds and building materials, it may be possible to provide houses to persons registered under the new Registration Scheme of 1979 in 5 to 7 years time.

#### Sugar

41. SHRI R. Y. GHORPADE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that States failed to make proper arrangements to take delivery of available sugar and distribute them properly;

(b) if so, quantities physically made available and shortfall in States lifting and distributing them;

(c) whether it is also a fact that in the face of country wide sugar scarcity the industry and trade were in collusion with each other in pushing up prices, especially in the last few months of 1979-80 season and the in-

dustry is estimated to have earned a profit (net) of Rs. 1,000 million; and

(d) if so, the reasons why the farmers were denied remunerative prices for sugarcane and the consumers exploited?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir. By and large, adequate arrangements were reported to be made by the State Governments for taking delivery of free sale sugar and its proper distribution.

(b) A statement showing the quantities of free-sale sugar allocated to the State Governments for the months of September and October and the first fortnight of November, 1980 is attached. It was the responsibility of the State Governments to lift the allotted quantities from the factories and arrange for distribution thereof. The exact position regarding actual lifting and shortfall if any is not known. However wherever the State Govts. have indicated difficulty in getting sugar from particular factories, alternate arrangements have been made.

(c) Under the voluntary price regulation scheme operative from 1st September to 15th November, 1980, free sale sugar was sold by the factories at an agreed price of Rs. 450 per quintal exclusive of excise duty and it was distributed by the State Governments at retail prices fixed around Rs. 6 per Kg. There might have been some cases of malpractices involving sale of sugar at higher prices but these were dealt with by the State Governments under the existing statutory provisions.

(d) Remunerative prices are being ensured to the sugarcane growers by fixing the statutory minimum prices payable to them by the sugar factories after taking the cost of cultivation and other relevant factors into consideration. The interests of the consumers are also fully taken care of.

## Statement

Quotas of Free sale Sugar (indigenous and imported sugar) for September, October and 1st Fortnight of November, 1980

(tonnes)

Sl. No.	States/Union Territories	September 1980	October 1980	1st fortnight of Nov. 1980	Total
1	Andhra Pradesh	3736	4564	2000	10300
2	Assam	2881	3519	1600	8000
3	Arunachal Pradesh	90	110	50	250
4	Mizoram	90	110	50	250
5	Bihar	2745	3354	1500	7600
6	Gujarat	1350	16495	7500	37500
7	Maharashtra	3016	36839	16700	83700
8	Kerala	6258	7642	3400	17300
9	Lakshdweep	—	30	20	50
10	Madhya Pradesh	6292	7808	3500	17700
11	Tamil Nadu	9589	11711	5300	26600
12	Karnataka	6528	7972	3600	18100
13	Orissa	1080	1320	600	3000
14	Punjab	13505	16495	7500	37500
15	Haryana	4872	5938	2700	13500
16	Chandigarh	315	385	170	870
17	Rajasthan	5987	7313	3300	16600
18	Uttar Pradesh	12830	15670	7000	35500
19	West Bengal	10219	12481	5600	28300
20	Jammu & Kashmir	675	825	350	1850
*21	Delhi	1396	1704	2500	5600
22	Himachal Pradesh	1350	1600	600	3550
23	Manipur	45	55	30	136
24	Tripura	90	110	50	250
25	Pondicherry	165	195	80	440
26	Sikkim	45	55	30	130
27	Goa	490	590	250	1330
28	Dadra & Nagar Haveli	45	55	30	130
29	Nagaland	135	165	80	380
30	Andamans	—	30	20	50
31	Maghalaya	45	55	30	130
	TOTAL	135255	165195	76140	376560

\*3500 tonnes of additional free sale sugar allotted to Delhi Administration for each of the month of September & October'80 and 1000 tonnes for 1st fortnight of November, 1980.